

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> floor, Chanderlok Building, 36, Janpath, New Delhi-110001**  
**Ph: 23753942 Fax- 23753923**

**Petition No. 287/MP/2018**

**Date: 18.9.2019**

**To**

Shri Ravi Prakash  
DSK Legal  
Advocate for the Petitioner  
155, ESC House, Second Floor  
Okhla Industrial Area  
New Delhi-110020

Sir,

**Sub: Petition under Section 16 of the Central Electricity Regulatory Commission (Power Market) Regulations, 2010 as amended for grant of registration to establish and operate a Power Exchange in accordance with the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999.**

**Ref: Your letter dated 23.8.2019.**

With reference to your letter dated 23.8.2019, I am directed to inform you that the time for submission of additional information called vide RoP dated 28.5.2019 is extended till 17.12.2019. No further request for extension of time shall be entertained for any reason whatsoever.

**sd/-**  
**(T.D. Pant)**  
**Deputy Chief (Law)**

**Copy to:** Pranurja Solutions Limited, 25<sup>th</sup> Floor, P.J. Towers, Dalal Street, Fort, Mumbai- 400 001.